



2026:AHC:27742

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 393 of 2026

Patti Devi And 8 Others

.....Petitioner(s)

Versus

Board Of Revenue U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Poonam Yadav, Raj Karan Yadav, Yadvendra Kumar Yadav
Counsel for Respondent(s)	:	C.S.C.

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1.Mr.Raj Karan Yadav, learned counsel for the petitioner submitted that writ petition be dismissed as withdrawn with liberty to file fresh petition.

2. In view of the statement made by learned counsel for the petitioner, writ petition is dismissed as withdrawn with liberty to file fresh petition.

(Chandra Kumar Rai,J.)

February 9, 2026

PS*